

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 32 OF 2016 AND
APPEAL NO. 33 OF 2016 & IA No. 86 of 2016**

Dated : 30th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Jindal Stainless (Hisar) Ltd. ...Appellant(s)

Vs.

**Haryana Electricity Regulatory Commission & ...Respondent(s)
Ors.**

Counsel for the Appellant(s) : Ms. Abhia Zaidi

Counsel for the Respondent(s) : Mr. Krishna Singh
Ms. Nikita C. for R2 & 3

ORDER

The matter could not reach before the Bench.

As agreed by learned counsel for the parties, list these batches of appeals for hearing on
06.01.2020.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

kt/mkj